

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 1328
TO BE ANSWERED ON 28TH JULY, 2015

PROCUREMENT IN PUNJAB

1328. SHRI SANTOKH SINGH CHAUDHARY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a): whether the Food Corporation of India (FCI) failed to achieve its target for procurement and lifting of foodgrains in Punjab;

(b): if so, the details thereof and the reasons therefor; and

(c) the steps taken to procure the entire produce offered by the farmers?

A N S W E R

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)

(a) & (b) The targets for procurement of rice & wheat (in central pool) for last marketing season in Punjab were 82 lakh MT & 120 lakh MT respectively by State Government agencies and Food Corporation of India (FCI). The actual procurement against the total market arrivals were as under :

(in lakh MT)

	Market Arrival	Procurement
Rice (Kkarif Marketing Season 14-15)	79*	78
Wheat (Rabi Marketing Season15-16)	105.06	103.43

* paddy in terms of Rice

As procurement always fluctuates based on the crop production & market situation in a particular season, the procurement of around 99% of the total market arrivals i.e. marketable surplus by State Government agencies & FCI, in Punjab is a good performance, even though it is short of the targets fixed.

(c): The steps taken to procure the entire produce offered by the farmers are at Annex-I.

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE UNSTARRED QUESTION NO. 1328 DUE FOR ANSWER ON 28.07.2015 IN THE LOK SABHA

The steps taken to procure the entire produce offered by the farmers are as follows:-

1. Keeping in view the procurement potential areas, procurement centres for MSP operations are opened by Government agencies, both FCI and State Government, after mutual consultations.
2. Farmers are made aware of the MSP operations by way of advertisements like displaying banners, pamphlets, announcement for MSP and specification in print and electronic media.
3. Payment for the wheat and paddy procured from farmers is either made directly to the farmers or through arthias/co-operative societies as per prevailing system of the State. Payment to farmers are also made through A/c payee cheque/electronic mode. Even in respect of paddy purchased by millers, GOI has already advised State Government to ensure payment to farmers by millers/Pvt traders through A/c payee cheque so that trail of payment can be made while issuing MSP certificate to millers for delivery of levy rice to State Government /FCI.
4. State Governments are encouraged to undertake decentralized procurement, so as to enhance the procurement of food grains.
5. MSP has been enhanced from time to time to encourage delivery of foodgrains into central pool purchase.